

### Law and Order Situation in Nagaland

2871. SHRI VIZOL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that State Government of Nagaland is in connivance with certain underground forces against another forces leading to killing of many innocent people every day in Nagaland and damaging large number of properties;

(b) whether it is also a fact that in certain areas of Manipur inhabited by Naga people, Kuki National Army supported Government of Manipur are fighting with Naga Militants;

(c) whether it is also a fact that with such State of affairs several villages have been razed to the ground with State Government of Manipur watching only;

(d) whether such situation as in (a) and (b) in Nagaland has created discontentment amongst the people of Nagaland and has led to serious law and order problem and the situation has become out of control;

(e) whether Government propose to take some measures to ensure proper functioning of law and order in Nagaland providing full security to people and their properties as well; and

(f) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) There are no such reports.

(b) No, Sir.

(c) A number of villages have been affected by arson in some districts of Manipur in the on-going Naga-Kuki clashes. The Central Government has deployed more units of security forces to help the State Government of Manipur. With this deployment, there has been a decline in the number of incidents and casualties in the months of October and November, 1993 as compared to the month of September, 1993.

(d) No, Sir.

(e) and (f) With a view to assist the State Government, the Central Government has provided special assistance amounting to Rs. 7.40 crores for strengthening the State Police Force.

### Report on the Convention Held At Imphal

2872. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that recently a convention was held in Imphal, on the month long Observance of Oppose Indian Annexation of Manipur, and that Cable TV, network depicting rejection of the merger of Manipur with Indian Union in 1949 screened an eight minute film;

(b) whether the Manipur has been asked to submit a detailed report on it and whether Central Intelligence agencies have also submitted their report; and

(c) what steps the Central Government is taking to curb the mischief?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes Sir.

(b) Yes, Sir.

(c) In this connection some persons are reported to have been arrested by the Manipur Police. The Central Government has impressed upon the State Government of the need for a thorough investigation and a constant watch.

### Jammu and Kashmir Politicians against more Aid

2873. MISS SAROJ KHAPARDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that J&K politicians are against more fiscal aid from the "Centre" to the State Govt., as reported in the Hindustan Times date 17th Oct., 93 under the newsitem entitled "J&K, Politicians against more Aid";

(b) if so, what are the facts in this regard; and